







DISTRICT: NEW DELHI

SL.NO	COURT	CASE NO.	CAUSE TITLE	DISPOSED ON	JUDGEMENT
1	Chief Metropolitan Magistrate, New Delhi, PHC	DLND020000071994	CUSTOMS Vs. HARDEV SINGH	22.07.2019	
2	Chief Metropolitan Magistrate, New Delhi, PHC	DLND020000011987	CUSTOM Vs. PRAKASH CHAND	25.07.2019	
3	Chief Metropolitan Magistrate, New Delhi, PHC	DLND020000111994	STATE Vs. SARVESH KUMAR	26.07.2019	
4	Chief Metropolitan Magistrate, New Delhi, PHC	DLND020000141993	CUSTOMS Vs. KUNDAN LAL	06.08.2019	
5	Chief Metropolitan Magistrate, New Delhi, PHC	DLND020010712011	DFC Vs. CFC LAB	07.08.2019	
6	Chief Metropolitan Magistrate, New Delhi, PHC	DLND020000021994	CUSTOMS Vs. ABDUL BASHEER MOIDIN	16.09.2019	

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